

Welfare of Students Stranded in Soviet Russia

3399. SHRI RAMDAS AGARWAL:

DR. ABRAR AHMED:

SMT. RATAN KUMARI:

SHRI JAGIR SINGH DARD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 2610 given in the Rajya Sabha on 13th March, 1992 and state:

(a) whether Government have received any Memorandum from the President of the State Welfare Association for the welfare of more than two hundred Indian students in the erstwhile Soviet Union who have been stranded in Moscow for the past 10 days as reported in the Hindustan Time dated the 19th July, 1992;

(b) whether it is a fact that these students have been asked to deposit 1000 US dollars every year if they wish to complete/continue their medical/engineering courses further and that no assistance of any kind has so far been provided to such students by the Indian Mission with the result that they are finding it very difficult to buy food and other essential items; and

(c) if so, what remedial steps Government have taken or propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA):

(a) to (c) No Memorandum from the President of the State Welfare Association appears to have been received in the relevant Division of the Department of Education. However, the matter has been looked into. It has been ascertained from the Ministry of External Affairs that the Institute concerned in Nalchik, Russia had expressed inability to accept any further

liability in the case of 99 Indian students since the private agency that sponsored them from India had not made due payments to them. The Indian Embassy in Moscow did attempt to intervene in the matter, but non fulfilment of its obligations by private agencies cannot be the liability to the Government.

However, the Indian Embassy in Moscow has been intervening as far as possible in such cases. Besides, other possible measures have been taken to help students in the erstwhile USSR, viz. the Reserve Bank of India has issued instructions to the Banks and Foreign Exchange dealers to allow parents and guardians of such students to remit upto 50 US Dollars per month. The purchase of tickets to return from Moscow to India in India in Indian rupees has also been authorised;

Extending the facilities admissible to Central Government Employees to Kendriya Vidyalaya Sangathan Employees

3400. SHRI MISA R. GANESAN:

SHRI RAM GOPAL YADAV:

SHRI MOHD. KHALEELUR RAHMAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the details of special allowances and facilities admissible to the Central Government employees posted in North-Eastern Region as on date;

(b) whether Kendriya Vidyalaya Sangathan has been fully extending these facilities to its employees posted in that Region; and

(c) if not the reasons and justification thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA):

(a) The details of Special allowances and facilities admissible to the Central Govt. employees posted in North-Eastern Region as on date are as under:-

(i) Tenure posting of 3 years with 10 years service or less and 2 years with more than 15 years.

(ii) Weightage for Central deputa-tion training abroad special men-tion in ACR and promotion in Cad-dre posts.

(iii) Special Duty Allowance to those having All India transfer lia-bility.

(iv) Special Compensatory Allow-ance.

(v) Travelling allowances on first appointment.

(vi) Road mileage for transporta-tion of personal effect on transfer.

(vii) Leave Travelling allowances.

(viii) Children Education Allow-ance/Hostel subsidy.

(b) and (c) Generally speaking, the special allowances and benefits accorded to Central Government Employees posted in the North East Region have also been provided to employees of the Kendriya Vidyalaya Sangathan. However, while adapting facilities to its requirements, the Kendriya Vidya-laya Sangathan provided a uniform minimum tenure of three years for Post Graduate Teachers and above as against tenures of 2 or 3 years depend-ing on length of service for all Central Govt. employees working in North East Region. Further the facili-ty of Special (duty) Allowance was also not extended to the teachers re-cruited specifically for the North East Region. The teachers below the rank of Post Graduate Teacher are recruit-ed on regional basis. Therefore, the

facility of tenure posting has also not been extended to them.

North Eastern Hill University

3401. SHRI RAM RATAN RAM:

SHRI SUNDER SINGH
BHANDARI:

SHRI TRILOKI NATH CHA-
TURVEDI:

DR. MURLI MANOHAR
JOSHI:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been invited to the newsitems which appeared in Meghalaya Guar-dian dated 1st and 10th June, 1992 under the captions "NEHU—the see-thing grievances" "what aids NEHU" respectively;

(b) if so, what is the number of posts created by the above university in 1991-92 without the sanction of the UGC;

(c) whether there have been any complaints made to the university or the Central Government regarding irregularities in the appointment of Professors and other staff during the past two years and if so, the details thereof;

(d) whether it is a fact that the overdraft of the university has run into lakh of rupees; if so, the amount of the overdraft as on 30th June, 1992; and

(e) whether Government have look-ed into the maladministration of the NEH University and whether any steps have been taken to improve the same?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA):